

ITEM NO.805

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA NO. 115266/2025 in Criminal Appeal No(s). 37-38/2024

ARJUN

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

[ONLY IA NO. 115266/2025 IS LISTED UNDER THIS ITEM.]

Date : 26-09-2025 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) : Mr. Suleman Mohd. Khan, Adv. (mentioned by)
Mr. Rohit Amit Sthalekar, AOR

For Respondent(s) : Mr. Sudeep Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA NO. 115266/2025 :

Not to be deleted from the notified date i.e., on
06.10.2025.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(CHETNA BALOONI)
COURT MASTER (NSH)